

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1856**

**TO BE ANSWERED ON THE 1<sup>ST</sup> AUGUST, 2023/ SRAVANA 10, 1945 (SAKA)**

**WORKING CONDITIONS OF CAPF**

**1856. SHRI MANICKAM TAGORE B.:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether it is true that over 50,000 Central Armed Police Force (CAPF) personnel quit their jobs during the last five years and if so, the details thereof;**

**(b) whether it is also true that the highest attrition was in the year 2022 when nearly 12,000 personnel quit services and if so, the details thereof;**

**(c) whether it is also true that nearly 700 CAPF personnel took their own lives during the period between 2018 and 2022 and if so, the details thereof;**

**(d) whether it is a fact that such a level of attrition may affect the working conditions of the security forces and if so, the details thereof; and**

**(e) the steps taken by the Government to improve the working conditions significantly to motivate the personnel to stay in the force?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) & (b): The details of Central Armed Police Forces (CAPFs) and Assam Rifles (AR) personnel who quit their jobs on account of either voluntary retirement or resignation during the last five years (including data of year 2022) are as under:-**

Year	Name of the Force.												Grand Total	
	CRPF		BSF		ITBP		SSB		CISF		AR			
	VR	R	VR	R	VR	R	VR	R	VR	R	VR	R	VR	R
2018	2706	163	3959	328	326	116	311	133	452	949	1474	23	9228	1712
2019	2481	146	3847	436	336	152	416	117	540	545	1288	19	8908	1415
2020	1320	90	3310	211	427	156	354	85	469	250	1011	7	6891	799
2021	3501	132	5235	478	652	207	363	205	645	202	366	17	10762	1241
2022	3019	82	5341	408	613	180	302	148	762	337	1174	14	11211	1169
Total	13027	613	21692	1861	2354	811	1746	688	2868	2283	5313	80	47000	6336

VR- Voluntary Retirement, R- Resignation.

**(c) The details of Central Armed Police Forces (CAPFs) and Assam Rifles (AR) personnel who took their own lives during the year 2018 to 2022 are as under:-**

Year	Name of the Force.						Grand Total
	CRPF	BSF	ITBP	SSB	CISF	AR	
2018	36	32	5	9	9	5	96
2019	40	31	14	15	17	12	129
2020	54	30	13	18	18	9	142
2021	57	44	10	9	21	14	155
2022	43	37	9	14	26	7	136
Total	230	174	51	65	91	47	658

**(d) & (e): Improvement in working conditions/amenities and welfare of CAPFs & AR is a constant endeavor of the Government. The measures taken to improve working conditions of CAPFs & AR personnel are given in the Annexure.**

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Some of the measures taken to reduce stress and improve working conditions among CAPFs & AR personnel.

- (i) Transparent policies pertaining to transfer and leave of CAPFs & Assam Rifles (AR) personnel. Choice posting is considered to the extent possible after the personnel served in hard area. The hospitalization period due to injuries while on duty is treated as on duty.
- (ii) Regular interaction of officers with troops to find out and redress their grievances.
- (iii) Ensuring adequate rest and relief by regulating duty hours.
- (iv) Improving living conditions for troops, providing adequate recreational/ entertainment, sports, communication facilities etc. Crèche facility is also provided at various establishments (where feasible) to facilitate the female employees.
- (v) 'CAPF eAwas' portal has been inaugurated on 01-09-2022 in order to streamline the information regarding housing stock inventory as well as allotment of family accommodation of CAPFs & AR personnel.
- (vi) Facility of retention of government accommodation at the place of last posting (for keeping the family) while posted in NE states, J&K and LWE affected areas (except State Capitals).
- (vii) Providing better medical facilities as well as organizing talks with specialists to address their personal and psychological concerns and organizing meditation & yoga regularly for better stress management.
- (viii) Ayushman Bharat CAPF Yojana launched to provide cashless healthcare services to serving CAPFs personnel and their dependents through PMJAY platform.
- (ix) Adequately compensating the troops deployed in difficult areas.
- (x) Other welfare measures like facility of Kendriya Police Kalyan Bhandar(KPKB), scholarship for wards etc. Air courier services have also been provided to CAPFs & Assam Rifles (AR) personnel deployed in NE States, J&K and LWE affected areas.
- (xi) Designating retired CAPF personnel as ex-CAPF personnel for better identity and community recognition.
- (xii) To reduce the stress level of CAPFs, Assam Rifles (AR) & National Security Guard (NSG) personnel, various steps have been taken by the MHA, CAPFs, & Assam Rifles (AR). As part of the process, the "Art of Living" courses are being conducted for CAPFs & AR personnel which have positive impacts on the Jawans.
- (xiii) Promotions are released regularly to eligible personnel as & when the vacancies arise. Financial benefits under Modified Assured Career Progression(MACP) are given at 10, 20 & 30 years of service in case promotion does not take place for want of vacancies.

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